

(14)  
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH

Review Petition No.45/95

in O.A.682/91.

Gulab Shankar (Pillani)

... Applicant

V/s.

Union of India & Ors.

... Respondents

CORAM: Hon'ble Shri Justice M.S.Deshpande,  
Vice Chairman.

Hon'ble Shri P.P.Srivastava, Member(A).

Appearances:-

Applicant by Shri J.M.Tanpure.

Respondents by Shri J.G.Sawant.

Tribunal's Order.

Dated : 25-5-95

¶ Per Shri P.P.Srivastava, Member(A). ¶

This Review Application has been made against the judgement delivered on 18/1/95 in the OA.No.682/91. No new facts have been brought out by the applicant in the review application. The Applicant has also not brought out any error which might have occurred in the OA on the face of records.

We do not see any merit in the Review Application, and the same is dismissed in limine.

  
(P.P.SRIVASTAVA)  
MEMBER(A)

  
(M.S.DESHPANDE)  
VICE CHAIRMAN

abp.